

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 632 OF 2022

IN THE MATTER OF:

V.K. Tyagi.

.....Applicant

Versus

State of Uttarakhand & Ors.

... Respondents

**ADDITIONAL REPLY BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT
MAGISTRATE, HARIDWAR, UTTARAKHAND IN COMPLIANCE OF
DIRECTIONS PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL VIDE
ITS ORDERS DATED 05.07.2023 AND 10.10.2023.**

**P A P E R - B O O K
I N D E X**

<u>Srl</u>	<u>Particulars</u>	<u>Pages</u>
1.	Additional Reply by way of Affidavit on behalf of District Magistrate, Haridwar, Uttarakhand in compliance of directions passed by the Hon'ble National Green Tribunal vide its orders dated 05.07.2023 and 10.10.2023.	
2.	<u>ANNEXURER-1</u> : A true copy of the order dated 05.07.2023 passed by this Hon'ble Tribunal	
3.	<u>ANNEXURE R-2</u> : A true copy of the order dated 10.10.2023 passed by this Hon'ble Tribunal	
4.	<u>ANNEXURE R-3</u> A true photocopy of letter No.610/Manrega-Solani Nadi Purnodhar/2023-24 dated 22.09.2023	
5.	<u>ANNEXURE R-4</u> A true photocopy of letter /report No.2861/Mau.Paa/2023-24 dated 25.11.2023	
6.	<u>ANNEXURE R-5</u> A true photocopy of letter/ Report No.3164/Karya-25/64 dated 23.12.2023	
7.	<u>ANNEXURE R-6</u> A true photocopy of letter/ report No.181/RC-2023 dated 29.12.2023	
8.	<u>ANNEXURE R-7</u> A true photocopy of letter/ report No.3255/UKhGNRU/NGT dated 29.12.2023	
9.	<u>ANNEXURE R-8</u> A true photocopy of report /letter no.4493/Si.Kh.H. dated 29.12.2023	
10	<u>ANNEXURE R-9</u> A true photocopy of report /letter no.2026(1)/Si.Kh.Roo./land dated 29.12.2023	
11	<u>ANNEXURE R-10</u> A true photocopy of report/letter No.685/MANREGA-Solani River Punrodhar/2023-24 dated 27.12.2023	
12	<u>ANNEXURE R-11</u> A true photocopy of report-letter No. UKPCB/ ROR / Sahmati/ Sa-147/(42)/2023/1307 dated 28.12.2023	

Filed by:

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DISTRICT MAGISTRATE, HARIDWAR, UTTARAKHAND IN
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NATIONAL GREEN TRIBUNAL VIDE ITS ORDERS DATED
05.07.2023 AND 10.10.2023.

No-26
19/01/2024

I, Dhiraj Singh Garbyal S/o Shri Dayaram Singh Garbyal aged about 50 years, presently posted as District Magistrate, Haridwar, Uttarakhand, do hereby solemnly affirm on oath and state as under:

That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to file present Additional Reply by way of Affidavit.

2. That the abovementioned matter was earlier listed before this Hon'ble Tribunal on 13.10.2022 and this Hon'ble Tribunal was



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pleased to constitute a joint committee with direction to submit factual and action taken report within one month.

3. That in compliance of the abovementioned order dated 13.10.2022 passed by this Hon'ble Tribunal, the report of the Joint Committee was submitted in this Hon'ble Tribunal.
4. That the matter was again listed on 10.02.2023 before this Hon'ble Tribunal, after hearing, the Hon'ble Tribunal was pleased to pass the following directions:-

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4. In view of the averments in the application and observations in the report of the Joint Committee, we consider it necessary to have response of (1) the State of Uttarakhand through Chief Secretary, Government of Uttarakhand, (2) State Program Management Group, Namami Gange, Department of Drinking Water and Sanitation, Government of Uttarakhand, (3) Department of Jal Shakti, Government of Uttarakhand, (4) Uttarakhand Space Application Center, Department of Information and Science Technology, Government of Uttarakhand, (5) State PCB and (6) the District Magistrate, Haridwar who stand impleaded as respondents No. 1 to 6. The Registry is directed to prepare and attach memo of parties with the application.

5. Reply/response by respondents no. 1 to 6 be filed within two months by email at judicial-ngt@gov.in preferably in

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the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF

6. In their reply/response, the concerned respondents shall specifically mention in detail the steps taken for notification of the Flood Plain Zone of river Sonali, removal of illegal encroachment on the land of river Sonali and steps taken for tapping of drains for ensuring that untreated sewage is not discharged in river Sonali.

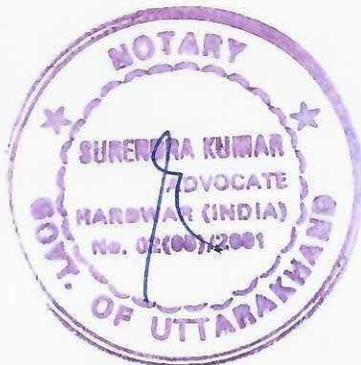
7. List for further consideration on 18.04.2023.”

5. That again the matter was listed on 18.04.2023, after hearing, this Hon'ble Tribunal was pleased to pass the following directions:-

“1. In compliance of order dated 10.02.2023, replies have been filed by UKPCB vide email dated 13.04.2023 and by Joint Magistrate, Roorkee vide email dated 17.04.2023.

2. In its reply UKPCB has mentioned that 18 farmers were found to have illegally cultivated land of river Sonali and encroachments by 5 persons have been removed. UKPCB has also mentioned that specific references have been made to the Uttarakhand Payjal Nigam, Mohini Road, Dehradun and to the District Magistrate, Haridwar for compliance with orders passed by this Tribunal.

3. In his reply the Joint Magistrate, Roorkee has mentioned that action for removal of encroachments against 13 farmers who



had encroached upon the land of the river Sonali has been taken and that detailed project report for setting up of STP to tap the drains falling in river Sonali will be submitted to the Director, SPMG, Dehradun.

4. There is no mention in any of the replies as to what steps have been taken for notification of the flood plain zone of river Sonali.

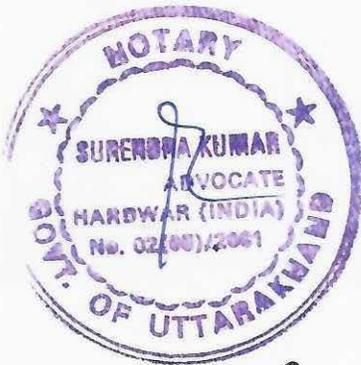
5. Even it appears that no proper efforts have been made for identification of all encroachments on the Flood Plain Zone (FPZ) of river Sonali in the municipal limit/upstream and downstream of the river in the territory of Uttarakhand and removal of the same.

6. The proposal for setting up of STP is yet to be prepared and submitted to the concerned authorities.

7. The respondents are directed to file additional replies with requisite details alongwith relevant documents covering all relevant aspects within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF

8. List for further consideration on 05.07.2023.”

6. That in compliance of the abovementioned order dated 18.04.2023 passed by this Hon'ble Tribunal, the Response by way of Affidavit on behalf of Department of Irrigation and Reply by way of Affidavit on behalf of District Magistrate, Haridwar, Uttarakhand was filed on 28.6.2023 and 3.7.2023 and the same



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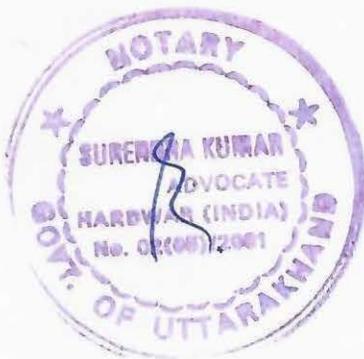
are part of record of this Hon'ble Tribunal (at page Nos. 98 to 149).

7. That, thereafter, the matter was listed on 5.7.2023 before this Hon'ble Tribunal and this Hon'ble Tribunal was pleased to pass following directions:

"1. In compliance of order dated 18.05.2023, additional replies have been filed by Irrigation Department vide email dated 31.05.2023 and 30.06.2023 and District Magistrate, Haridwar 30.06.2023, 01.07.2023 and 04.07.2023.

2. Mr. Dhiraj Singh Garbyal, District Magistrate, Haridwar, Uttarakhand and Mr. Prem Singh Panwar, Chief Engineer, Irrigation Department, Uttarakhand have also appeared before this Tribunal physically and we have interacted with them and both of them have apprised about the steps which have been taken for compliance with the orders passed by this Tribunal.

3. Sonali River is an Inter-State River involving the States of Uttarakhand and Uttar Pradesh. The identification/demarcation of area of Sonali River and restoration/management of its catchment area and removal of encroachments if any is also urgent need of the hour. The States of Uttarakhand and Uttar Pradesh and their



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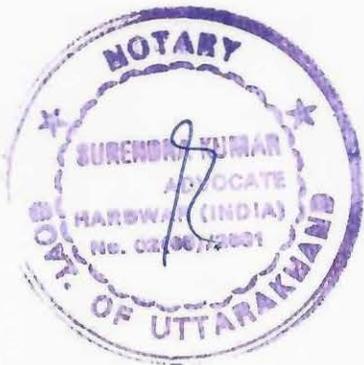
instrumentalities have to take requisite remedial measures for restoration/rejuvenation of Sonali River. It is, therefore, essential that all concerned Departments of both the States coordinate and cooperate for taking remedial measures for restoration/rejuvenation of Sonali River so that catchment area of river is harnessed and minimum e-flow is maintained in the River to restore its ecology and aquatic life.

4. *In view of these facts and circumstances of the case, we consider the presence of the State of Uttar Pradesh through Chief Secretary Government of Uttar Pradesh, the Ministry of Jal Shakti and the Central Water Commission to be essential for just and proper adjudication of the questions involved and they are impleaded as respondents no. 7 to 9. The Registry is directed to amend the memo of parties to the application. Notices be issued to newly impleaded respondents no. 7 to 9 requiring them to file their reply/response within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.*

5. *Learned Counsel for the State of Uttarakhand seeks time to file additional reply giving details of further action taken.*

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A copy of the said order dated 05.07.2023 is annexed hereto and marked as ANNEXURE R-1.

8. That, thereafter, the matter was listed on 10.10.2023 before this Hon'ble Tribunal and this Hon'ble Tribunal was pleased to pass following directions:

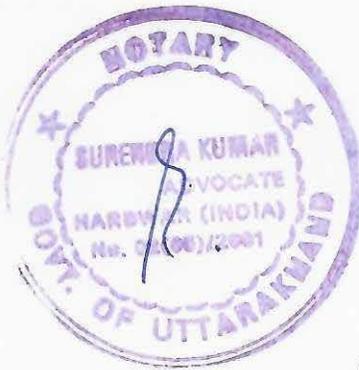
“

4. *Learned counsel for respondents no. 1 to 4 and 6 seeks time to file additional reply on their behalf.*

5. *Learned counsel for respondents no. 7 to 9 also seek time to file reply/response on their behalf.*

6. *Additional reply by the State of Uttarakhand and replies/responses by respondents no. 7 to 9 be filed within two months by email at judicialngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.*

7. *List for further consideration on 29.01.2024.”*



A copy of the said order dated 10.10.2023 is annexed hereto and marked as ANNEXURE R-2.

9. That in compliance of the abovementioned orders dated 05.07.2023 and 10.10.2023 passed by this Hon'ble Tribunal, the

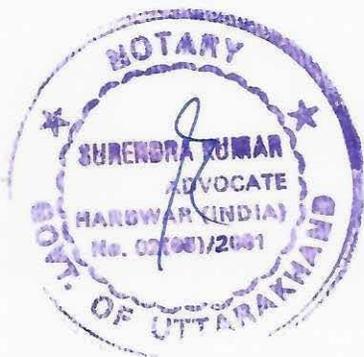
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present Additional Reply by way of Affidavit on behalf of District Magistrate, Haridwar, Uttarakhand is here being filed.

10. That in compliance of the directions passed by this Hon'ble Tribunal vide order dated 5.7.2023, a meeting was held by the District Magistrate, Haridwar on 24.8.2023 and following directions were issued to the concerned departments:

(i) The Deputy Revenue Officer (DRO), U.P. Irrigation Department informed in the meeting that 92 kilometers area of Solani River falls in District Haridwar. The District Magistrate directed the Joint Magistrate, Roorkee to prepare the report within one week, after discussing with the concerned Block Development Officers, that how many villages are situated in the area in question of 92 kilometers stretch on both the sides of Solani river.

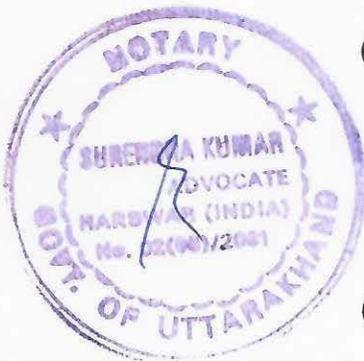
(ii) The District Magistrate, Haridwar also issued directions to the Joint Magistrate, Roorkee, Irrigation Department, Roorkee, and to Regional Office, Uttarakhand Pollution Control Board at Roorkee to constitute a joint team of the concerned departments and hand over the proposal within one week, after identifying the land for construction of



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Sewage Treatment Project unanimously and to ensure the tapping of the drains falling into the river.

- (iii) The District Magistrate, Haridwar also issued directions to the District Development Officer, Haridwar to prepare a detailed working plan for plantation on both sides of Solani river under the Manrega Scheme and produce the same within one week for rejuvenation of Solani River and in continuation the Forest Department, Haridwar will also prepare a detailed working plan for plantation in the abovesaid area in question, contribution for plantation scheme can be taken from the Namani Gange department.
- (iv) The District Magistrate, Haridwar also issued directions to Forest Department, Haridwar for bamboo plantation in the abovementioned area.
- (v) The District Magistrate, Haridwar issued directions to the District Development, Haridwar/ District Horticulture Officer, Haridwar to produce the working plan within one week for beekeeping after doing the inspection of the said area.



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- (vi) The District Magistrate, Haridwar issued directions to the Irrigation Department, Roorkee to produce the progress report within one week with regard to demarcation/ determination of flood plain zone and also directed the Sub Divisional Magistrate, Roorkee, to hand over report regarding any encroachment on the land in the said area.
- (vii) In the said meeting dated 24.8.2023, District Magistrate, Haridwar issued directions to all the departments to produce a detailed working plan within one week after having coordination within all the departments.

11. That in continuation of directions given in the meeting dated 24.8.2023, held by the District Magistrate, Haridwar on 24.8.2023, following action was taken by the concerned departments:



- (i) Irrigation Department, Roorkee, Haridwar: Vide Report No.2778/Mu.A.Ha./S.V./N.G.T. dated 20.09.2023 by Chief Engineer, Level-II, Department of Irrigation, Uttarakhand Haridwar, Uttarakhand it is informed that the work of Data Collection, Cross Section, Flood Frequency, Analysis and DEM etc. work for survey of flood plain zone on the river

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Solani has been done and workshop is proposed to be done. After that the demarcation work of flood frequency for different periodic of 05 years, 10 years, 25 years, 50 years, 100 years will be done, all the abovesaid work will be completed till March, 2024.

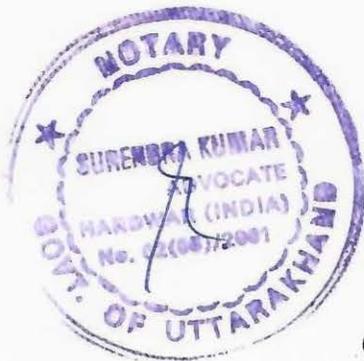
- (viii) Project Manager, Construction and Maintenance Unit (Ganga), Uttarakhand Pey Jal Nigam, Jagjeetpur: Vide Report No.2203/karya-25/36 dated 16.09.2023 sent by the Project Manager, Construction and Maintenance Unit (Ganga), Uttarakhand Pey Jal Nigam, Jagjeetpur addressed to Executive Engineer, Northern Division, Gangnagar, Department of Irrigation, Uttar Pradesh, Roorkee and copy of the same to the District Magistrate, Haridwar, it is informed that the work of identification of land for providing of land for constructions of Sewage Treatment Project and to ensure the tapping the drains falling into the Solani river from Aqueduct upstream in the Machhi Mohalla nearby Khasra No.254 and Aqueduct downstream in Adarsh Nagar, nearby Solani River Khasra No.34 will be done after taking No Objection from



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Executive Engineer, Gangnahar Division, U.P. Irrigation Department and will be informed to higher officials, as the said area is in possession of Irrigation Department, Uttar Pradesh, as the same has been informed by him to the Project Manager, Construction and Maintenance Unit (Ganga), Uttarakhand Pey Jal Nigam, Jagjeetpur vide their letter No.2113/D.S.A./Sachiv/2023 dated 15.09.2023. Prefeasibility report in this regards is already on record at Page Nos. 164-165.

(ix) In compliance of the directions passed by this Hon'ble Tribunal in the abovementioned matter, the action for preparing of estimate for interception and diversion and construction of S.T.P. for treatment of 08 drains falling into Solani River in Roorkee City is in progress.

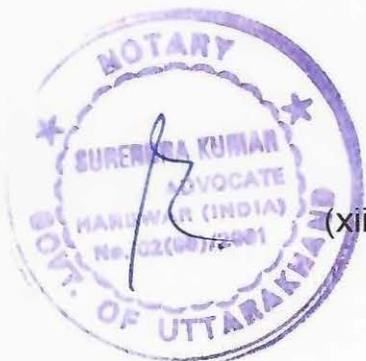


(x) The Solani river is situated on the right side of Roorkee city, the Ganga Canal is flowing between the Roorkee city, from above the Solani River, after having inspection of Solani river, it is found that total 08 drains are falling in the river Solani near Roorkee, out of which 05 drains are falling on the upstream of Solani river from the Aqueduct and 03

drains are falling in the down steam from the Aqueduct of Solani river, the details of above drains are as follows:-

Srl. No.	Name of Drains	Place of falling of drains
1	Dhobhi Ghat Drain	From Aqueduct in upstream
2.	Sot Mohalla Drain	
3.	Imli Road Drain	
4.	Machhi Mohalla Lower Drain	
5.	Rampur Chungi Drain	
6	Adarsh Nagar Drain-1	From Aqueduct in downstream
7.	Adarsh Nagar Drain-2	
8.	Pathanpura Drain	

- (xi) The Dry Weather Flow of total 05 drains is 20.00 M.L.D. which are falling in the upstream from Aqueduct and the Dry Weather Flow of total 03 drains is 20.00 M.L.D. which are falling in the downstream from Aqueduct.

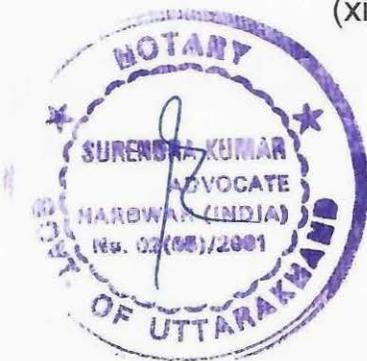


- (xii) The construction of one S.T.P. of total 05 drains is proposed on the land, which is in the ownership of Uttar Pradesh Irrigation Department, Roorkee. In continuation of the instructions of District Magistrate, Haridwar and Joint Magistrate, Roorkee the joint inspection of the abovesaid land has been done by the officers of Uttarakhand Pey Jal

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Nigam and Uttar Pradesh Irrigation Department, Roorkee, and Revenue Department, Roorkee on 10.07.2023 and 01.08.2023. After having the said joint inspection, the identification of land for construction of STP was done on the land situated on the upstream of Solani River in Machhi mohalla nearby Khasra No.254 from Aqueduct to downstream, for treatment of dry weather flow of total 03 drains, which are situated in Khasra No.34 in Adarsh Nagar nearby Solani River. The electric line of 11000 KVA is passing over the said land of Khasra no.254, and the shifting of same is necessary. The testing of the sample of dirty water is being done by the Uttarakhand Pollution Control Board.

- (xiii) The construction of 20 M.L.D. capacity S.T.P., for 05 drains for purifying the Dry Weather Flow situated in upstream from Aqueduct in Khasra No. 254 nearby Machhi Mohalla is proposed, and construction of 2 M.L.D. capacity S.T.P. for 03 drains, for purifying Dry Weather Flow, situated in downstream from Aqueduct in Khasra No. 34 nearby Solani river is proposed.



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(xiv) The construction work of structures for tapping of above 08 drains till S.T.P. is proposed, and about 03 kilometers carrier line is proposed. The detailed proposal of the scheme will be possible for handing over to the higher officials for necessary action after receiving the no objection of the land in question from the concerned departments.

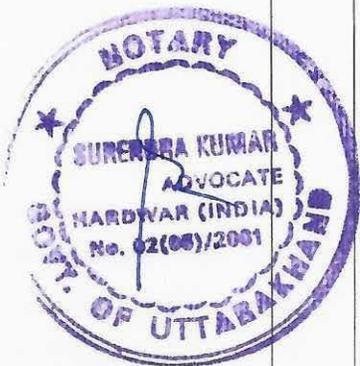
12. That the District Development Officer, Haridwar vide its report No.610/Manrega-Solani Nadi Purnodhar/2023-24 dated 22.09.2023 informed that in view of River Rejuvenation of Solani river work plan has been prepared for a large scale plantation in the concerned Blocks in the Village Panchayats on the river bed of Solani river. Copy of the same is annexed hdereto and marked as ANNEXURE R-2.

13. That the Chief Development Officer, Haridwar vide its report No.2861/Mau.Paa/2023-24 dated 25.11.2023 informed that in view of River Rejuvenation of Solani river work plan has been prepared for a large scale bee keeping in the concerned Blocks in the Village Panchayats on the river bed of Solani river. Copy of the same is annexed hereto and marked as ANNEXURE R-3,



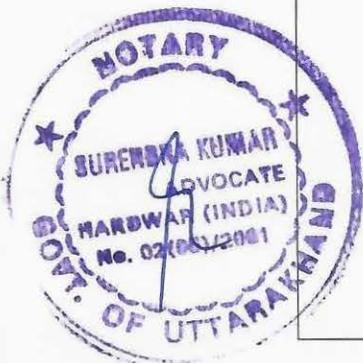
14. That it is most respectfully submitted that in compliance of the directions passed by this Hon'ble Tribunal, the point wise report / reply is as follows for kind consideration of this Hon'ble Tribunal:-

Srl. No.	Point	Report/ Reply
1	Deadline of Nala Tapping	It is mentioned in the report No.3164/Karya-25/64 dated 23.12.2023 of Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Jagjeetpur is work of tapping 8 Nalas is proposed under I & D, Roorkee. The land is expected to be transferred from Irrigation Department, Uttar Pradesh and calculation/preparation of estimate will be possible and will be sent to the higher officials for financial and administration approval after the transfer of land from the Irrigation Department, Uttar Pradesh and the work of tapping of the abovementioned 8 nalas will be possible after the financial approval, and period for completion will be decided after the abovementioned necessary formalities and procedure. Copy of the said report



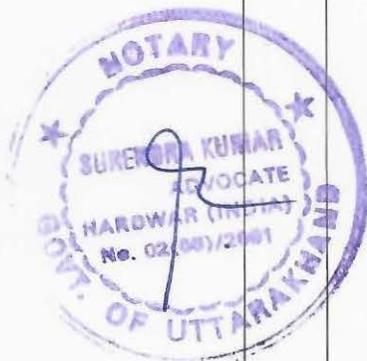
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		dated 23.12.2023 is annexed hereto and marked as <u>ANNEXURE-R-5</u>
2	Proposed Capacity of STP date of completion.	<p>It is mentioned in the report No.3164/Karya-25/64 dated 23.12.2023 of Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Jagjeetpur that construction work of the following STPs is proposed:</p> <ol style="list-style-type: none"> 1. S.T.P. of 20 M.L.D. capacity near Machhi Mohalla. 2. S.T.P. of 2 M.L.D. capacity near Adarsh Nagar. <p>The land has to be provided by the Irrigation Department, Uttar Pradesh for construction of S.T.P. for this purpose a letter no.1948/Karya-25/28 dated 25.08.2023 has been sent by the Irrigation Department, Roorkee, Haridwar to Irrigation Department, Uttar Pradesh for transfer of abovementioned land to the concerned department and the work of construction of abovementioned STPs will be will be possible after the financial</p>



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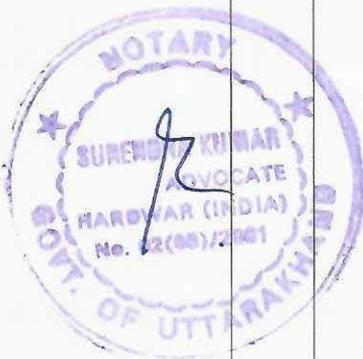
		approval and period for completion will be decided after the abovementioned necessary formalities and procedure.
3	All the Drain would be connected to STP or not	It is mentioned in the report No.3164/Karya-25/64 dated 23.12.2023 of Project Manager, Construction & Maintenance Unit (Ganga), Uttarakhand Peyjal Nigam, Jagjeetpur that there are 8 nalas of Roorkee city which are discharging in Sonali river and tapping work of the abovementioned nalas and connecting the same to the STPs for sewer treatment will be possible after the transfer of abovementioned land and will be possible after the financial approval and period for completion will be decided after the abovementioned necessary formalities and procedure.
4	Deadline of encroachment	It is relevant to mentioned herein that the office of Joint Magistrate, Roorkee vide its report/ letter No.181/RC-2023 dated 29.12.2023 informed that the Tehsildar has investigated this case and done the



spot inspection, the Tehsildar, Roorkee informed by his report, that as per the spot inspection of the land of Village Roorkee (Andar Hadood) Pargana and Tehsil Roorkee, District Haridwar, presently there are no encroachment found on the abovementioned land and the land is found vacant. Copy of the same is annexed hereto and marked as ANNEXURE R-6.

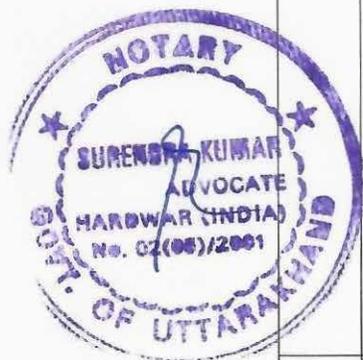
The office of Executive Engineer, Northern Division, Ganga Nahar Roorkee vide its report No.3235/UKhGNRU/NGT dated 29.12.2023 informed about the action taken regarding the encroachment in question to the Joint Magistrate, Roorkee vide letter No.227/ UKHGNRU/RA.ANU./NGT dated 12.4.2023 and letter No.616/ UKHGNRU/ RA.ANU./N.G.T. dated 16.9.2023 in compliance of the directions passed by this Hon'ble Tribunal about the encroachment in question. Copy of the same is annexed hereto and marked as ANNEXURE R-7.

The office of Executive Engineer, Irrigation Division, Mayapur, Haridwar vide its report /letter



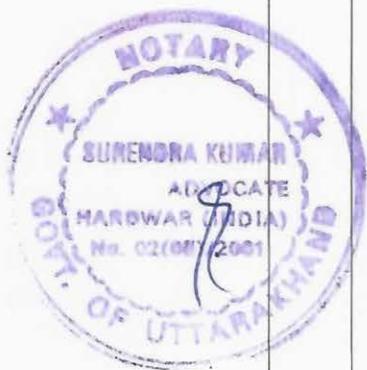
no.4494/Si.Kh.H. dated 29.12.2023 informed that the area from Mominpur to Aalampur situated on the right side of Solani River, which comes in their division, the said area does not comes unde their division, and they had no information regarding the same. Copy of the same is annexed hereto and marked as ANNEXURE R-8.

The office of Executive Engineer, Irrigation Division, Roorkee, Haridwar vide its report /letter no.2026(1)/Si.Kh.Roo./land dated 29.12.2023 informed that there is no land in the Solani River is comes in their division, and there are no land situated in their division and no information is available with them about encroachment. Copy of the same is annexed hereto and marked as ANNEXURE R-8.



5	Obstruction in river flow	The office of Executive Engineer, Northern Division, Ganga Nahar Roorkee vide its report No.3235/UKhGNRU/NGT dated 29.12.2023 informed there is no obstruction of river in their jurisdiction.
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		<p>The office of Executive Engineer, Irrigation Division, Mayapur, Haridwar vide its report /letter no.4494/Si.Kh.H. dated 29.12.2023 informed that the area from Mominpur to Aalampur situated on the right side of Solani River, comes in their division and there is regular flow of river in their jurisdiction and there is no obstruction in Solani River.</p> <p>The office of Executive Engineer, Irrigation Division, Roorkee, Haridwar vide its report /letter no.2026(1)/Si.Kh.Roo./land dated 29.12.2023 informed that in their jurisdiction of Solani river (from Biharigarh to Jaurasi, Mundlana) there is no obstruction of river flow.</p>
6.	<p>The facts mentioned in the point No.1 of report/ letter No.49/L.B. A/ 2023</p>	<p>The Additional District Magistrate, (Administration) Haridwar vide its report/ letter No.49/L.B.A/ 2023 dated 01.12.2023 informed that District Development Officer, Haridwar vide its letter No.401/MANREGA-Solani River Punrodhar/2023-24 dated 12.09.2023 to provide the information regarding the villages</p>



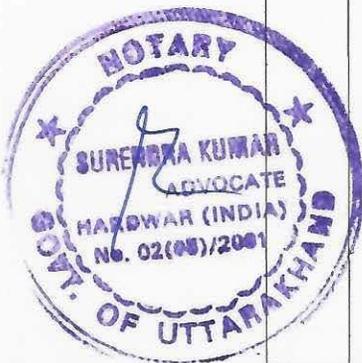
dated
01.12.2023
of
Additional
District
Magistrate,
(Administra
tion)
Haridwar

situated on both sides of the river Solani.

In this regard, the Additional District Magistrate, Haridwar vide its letter No.66/L.B.A.-2023 dated 21.12.2023 again directed to provide the list of Village panchayat and Revenue villages situated on the banks of Solani river.

The District Development Officer, Haridwar vide is report/ letter No. 685/MANREGA- Solani River Punrodhar/ 2023-24 dated 27.12.2023 provided the list of Village panchayat and Revenue villages situated on the banks of Solani river, the same is as follows:

Sr No.	Tehsil	Developmen t Block	Name of village Panchayat	Name of revenue village
1	Bhagwan pur	Bhagwanpur	Khedi Shikohpur	Khedi Shikohpur
2	Bhagwan pur	Bhagwanpur	Hasanpur madanpur	Hasanpur madanpur
3	Bhagwan pur	Bhagwanpur	Dada Patti	Dada Patti
4	Bhagwan pur	Bhagwanpur	Khubbanpu r Latipfpu r	Khubbanp ur Latipfpu r
5	Bhagwan pur	Bhagwanpur	Chouli Shahabudd inpur	Chouli Shahabud dinpur



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6	Bhagwanpur	Bhagwanpur	Sisouna	Sisouna
7	Bhagwanpur	Bhagwanpur	Bahbalpur	Bahbalpur
8	Bhagwanpur	Bhagwanpur	Manak Majra	Manak Majra
9	Bhagwanpur	Bhagwanpur	Wahavpur Urf Chhanga Majri	Wahavpur Urf Chhanga Majri
10	Roorkee	Roorkee	Karaudi	Karaudi
11	Roorkee	Roorkee	Kishanpur Jamalpur	Kishanpur Jamalpur
12	Roorkee	Roorkee	Puhana	Puhana
13	Roorkee	Roorkee	Bhangedi Mahawatpur	Bhangedi Mahawatpur Mu.
14	Roorkee	Roorkee	-	Bhangedi Mahawatpur Ah.
15	Roorkee	Roorkee	Jalalpur	Jalalpur Mu.
16	Roorkee	Roorkee	-	Jalalpur Ah.
17	Roorkee	Roorkee	Toda Kalyanpur Mu.	Toda Kalyanpur Mu.
18	Roorkee	Roorkee	Toda Kalyanpur A.	Toda Kalyanpur A.
19	Laksar	Khanpur	Mohhamdur Mathana	Mathana
20	Laksar	Khanpur		Mohammadpur
21	Laksar	Khanpur		Jhivrahedi
22	Laksar	Khanpur		Sahipur
23	Laksar	Khanpur		Ibrahimpur



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24	Laksa	Khanpur	Sikandarpu r	Toda Kalyanpur A.
25	Laksar	Khanpur		Abdipur
26	Laksar	Khanpur		Yahiyapur
27	Laksar	Khanpur	Prahaladpu r	Hasmauli
28	Laksar	Khanpur		Aalampur
29	Laksar	Khanpur		Madarpur
30	Laksar	Khanpur		Shahpur
31	Laksar	Khanpur	Joggawala	Joggawal a
32	Laksar	Khanpur	Dallawala	Dallawala
33	Laksar	Khanpur		Chandrap uri Khadar
34	Laksar	Khanpur		Kawalpur
35	Laksar	Laksar	Dhadheki Dhana	Dhadheki Dhana
36	Laksar	Laksar	Kuankheda	Kuankhed a
37	Laksar	Laksar	Mohd. Bujurg	Mohd. Bujurg
38	Laksar	Laksar	Ladpur Kalan	Ladpur Kalan

Copy of the same is annexed hereto and marked as

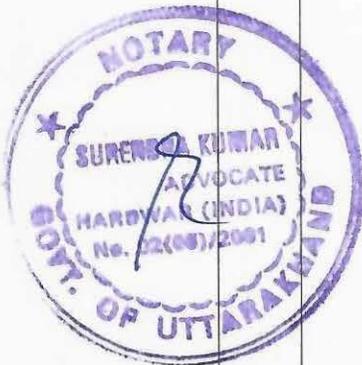
ANNEXURE R-9



7	Water Quality Analysis of Treated	Analysis Report of samples of water of treated sewer and drainage discharge in the Sonal River tributary of
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16

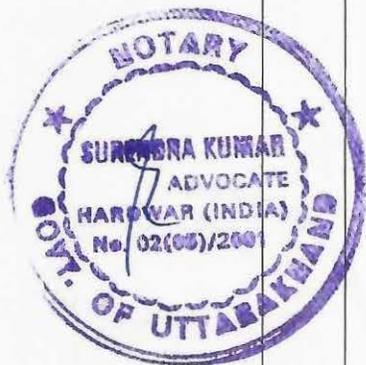
	Drain discharging into river	<p>river Ganga sent by Regional Office, Uttarakhand Pollution Control Board, Roorkee vide their report-letter No. UKPCB/ ROR / Sahmati/ Sa-147/42)/2023/1307 dated 28.12.2023, the same is as follows:-</p> <p><u>Water Quality of Treated Drain (33 MLD STP, Saliyar) of Roorkee in Haridwar District (Solani River Catchment)</u></p> <table border="1" data-bbox="643 1041 1458 1486"> <thead> <tr> <th data-bbox="643 1041 721 1136">Srl</th> <th data-bbox="721 1041 834 1136">Month</th> <th colspan="6" data-bbox="834 1041 1458 1136">Parameters</th> </tr> <tr> <td data-bbox="643 1136 721 1335"></td> <td data-bbox="721 1136 834 1335"></td> <td data-bbox="834 1136 948 1335">Colour</td> <td data-bbox="948 1136 1062 1335">Odour</td> <td data-bbox="1062 1136 1149 1335">PH</td> <td data-bbox="1149 1136 1256 1335">BOD (mg/L)</td> <td data-bbox="1256 1136 1357 1335">TSS (mg/L)</td> <td data-bbox="1357 1136 1458 1335">Fecal Coliform (MPN/100 ML)</td> </tr> </thead> <tbody> <tr> <td data-bbox="643 1335 721 1409">1</td> <td data-bbox="721 1335 834 1409">Oct. 23</td> <td data-bbox="834 1335 948 1409">Colour less</td> <td data-bbox="948 1335 1062 1409">Odour less</td> <td data-bbox="1062 1335 1149 1409">7.68</td> <td data-bbox="1149 1335 1256 1409">28</td> <td data-bbox="1256 1335 1357 1409">30</td> <td data-bbox="1357 1335 1458 1409">1600</td> </tr> <tr> <td data-bbox="643 1409 721 1486">2</td> <td data-bbox="721 1409 834 1486">Nov. 23</td> <td data-bbox="834 1409 948 1486">Colour less</td> <td data-bbox="948 1409 1062 1486">Odour less</td> <td data-bbox="1062 1409 1149 1486">7.68</td> <td data-bbox="1149 1409 1256 1486">12.0</td> <td data-bbox="1256 1409 1357 1486">16</td> <td data-bbox="1357 1409 1458 1486">280</td> </tr> </tbody> </table> <p>Copy of the same is annexed hereto and marked as <u>ANNEXURE R-10</u>.</p>	Srl	Month	Parameters								Colour	Odour	PH	BOD (mg/L)	TSS (mg/L)	Fecal Coliform (MPN/100 ML)	1	Oct. 23	Colour less	Odour less	7.68	28	30	1600	2	Nov. 23	Colour less	Odour less	7.68	12.0	16	280
Srl	Month	Parameters																																
		Colour	Odour	PH	BOD (mg/L)	TSS (mg/L)	Fecal Coliform (MPN/100 ML)																											
1	Oct. 23	Colour less	Odour less	7.68	28	30	1600																											
2	Nov. 23	Colour less	Odour less	7.68	12.0	16	280																											
8	PCB Analysis Report	Analysis Report of samples of water of treated sewer and drainage discharge in the Sonal River tributary of																																



river Ganga sent by Regional Office, Uttarakhand Pollution Control Board, Roorkee vide their report-letter No. UKPCB/ ROR / Sahmati/ Sa-147/42)/2023/1307 dated 28.12.2023, the same is as follows:-

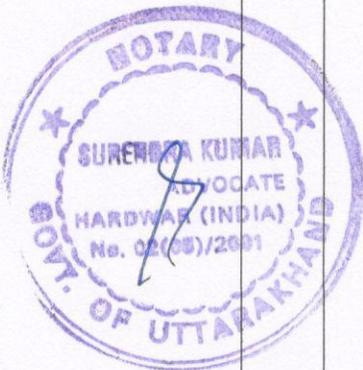
Name & Site of Sampling Point	Water Quality of different drains in Haridwar District (Solani River Catchment)
Sample Collected by:	1. Dr. Shahida Parveen (JRF) 2. Rahul Negi (JLA)
Date of Sampling	15.12.2023

Srl.	Sampling Location	Parameters								
		Colour	Odour	PH	TS C (MG/L)	TD S (mg/L)	TS (mg/L)	DO (mg/L)	BD O (mg/L)	CO D (mg/L)
1	Bhagwanpur-Sikaroda Road nala	Turbid	Unpleasant	7.66	160	1050	1210	NIL	110	600
2	Aarogyam University Nala	Turbid	Unpleasant	8.33	230	960	1190	NIL	175	730
3	Motherhood University Nala	Turbid	Unpleasant	7.97	130	510	640	NIL	150	810
4	Kishanpur Jamalpur Nala	Turbid	Unpleasant	8.28	170	480	650	NIL	90	450
5	Toda Khatka	Turbid	Unpleasant	7.83	21	330	540	NIL	64	350

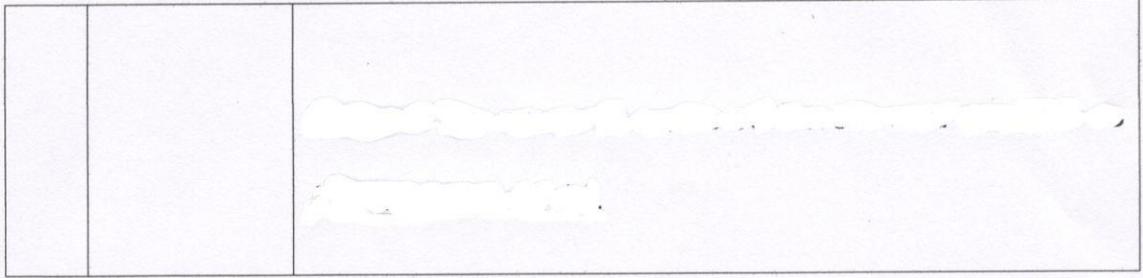


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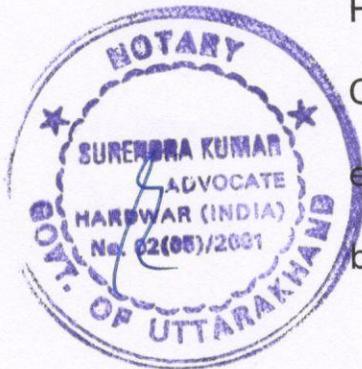
			Near Solani Pul	id	ase nt		0					
6	Khanjarpur-Jalalpur Near IIT-CBRI Colony	Turbid	Unple ase nt	6.84	110	220	330	NIL	102	430		
7	Amrit Law College Dhanauri Nala	Turbid	Unple ase nt	7.56	120	310	430	NIL	85	378		
8	Mooldos pur Majra Nala	Turbid	Unple ase nt	7.91	140	490	630	NIL	140	780		
9	Badheri Nala Near Bhainsar hedi	Turbid	Unple ase nt	8.35	220	420	640	NIL	80	390		
10	Barampur nala Near Bhainsar hedi	Turbid	Unple ase nt	6.91	110	360	470	NIL	65	290		
11	Dhanauri Nala	Turbid	Unple ase nt	7.22	120	400	520	NIL	85	348		
12	Majahidpur Near Lamgrunt Nala	Turbid	Unple ase nt	7.42	115	480	595	NIL	90	400		
13	Kota-Muradnagar nala Near Dhanauri	Turbid	Unple ase nt	7.98	129	520	649	NIL	110	500		
14	Inderlok Colony Nala	Turbid	Unple ase nt	6.89	85	410	495	NIL	85	340		
15	Gaind KhataNala	Turbid	Unple ase nt	7.82	60	430	490	NIL	64	320		
16	Rasulpur - Methiber Bridge near Laldhang	Turbid	Unple ase nt	7.93	100	480	580	NIL	137	480		



LF



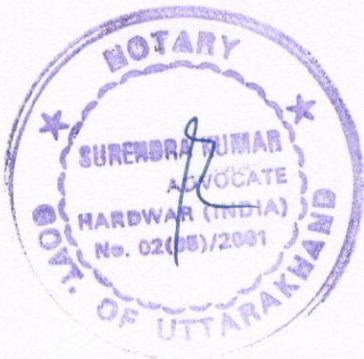
In view of the abovementioned facts, it is relevant to mention herein that Project Manager, Construction and Maintenance Unit (Ganga) Jagjeetpur, Haridwar, sent D.P.R. to the Executiver Engineer, Northern Division, Gang Nahar (Uttar Pradesh) for tapping of drains discharging in river Solani on the basis of the reports of different department. And in continuation of the same, the NOC is awaited from the Executive Engineer, Northern Division, Gang Nahar, (Uttar Pradesh), Roorkee. Vide Report No.2778/Mu.A.Ha./S.V./N.G.T. dated 20.09.2023 of Chief Engineer, Level-II, Department of Irrigation, Uttarakhand Haridwar, Uttarakhand it is informed that the work of Data Collection, Cross Section, Flood Frequency, Analysis and DEM etc. work for survey of flood plain zone on the river Solani has been done and workshop is proposed to be done in the first week



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of the month. After that the demarcation work of flood frequency for different periodic of 05 years, 10 years, 25 years, 50 years, 100 years will be done, all the abovesaid work will be completed till March, 2024, as well as it is also pertinent to mention herein that for the rejuvenation of the Solani river, the Village Development department has already prepared work-plan for plantation and also for bee-keeping as mentioned above.

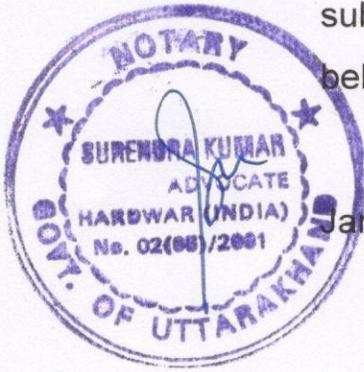
15. That the present Additional Reply by way of Affidavit in compliance of directions passed by this Hon'ble Tribunal is being filed on behalf of District Magistrate, Haridwar, Uttarakhand for kind perusal of this Hon'ble Tribunal.
16. In view of the facts and circumstances as explained hereinabove sincere efforts are taken by the State of Uttarakhand in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal, and the present Original Application be kindly disposed off as all the directions issued by this Hon'ble Tribunal are now complied with.




DEPONENT

VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above Response by way of Affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.



Verified by me at Haridwar, Uttarakhand on this 19 day of January, 2024.

Y
DEPONENT

ATTESTED
Surendra Kumar
19/01/2024
SURENDRA KUMAR
NOTARY, ADVOCATE
DISTT. COURT, HARDWAR

Filed through:

Rahul Verma

[RAHUL VERMA]
Additional Advocate General for State of Uttarakhand
/Respondents
137, Tower No.10, Supreme Enclave,
Mayur Vihar Phase-I,
Delhi-110091
Mobile No. 9717706032
Email- advrahulverma9999@gmail.com

Item No. 06

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)
Original Application No.632/2022

V.K. Tyagi

...Applicant

Versus

State of Uttarakhand & Ors.

...Respondents

Date of hearing: 05.07.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: None.

Respondent: Mr. Rahul Verma, Additional Advocate General for the State of Uttarakhand with Mr. Dhiraj Singh Garbyal, District Magistrate, Haridwar and Mr. Prem Singh Panwar, Chief Engineer, Level II, Irrigation Department, Uttarakhand.
Mr. Mukesh Verma, Advocate for the UKSPCB (through VC).

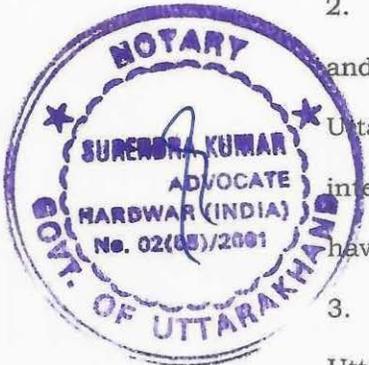
Application is registered based on a Letter Petition received by Email.

ORDER

1. In compliance of order dated 18.05.2023, additional replies have been filed by Irrigation Department vide email dated 31.05.2023 and 30.06.2023 and District Magistrate, Haridwar 30.06.2023, 01.07.2023 and 04.07.2023.

2. Mr. Dhiraj Singh Garbyal, District Magistrate, Haridwar, Uttarakhand and Mr. Prem Singh Panwar, Chief Engineer, Irrigation Department, Uttarakhand have also appeared before this Tribunal physically and we have interacted with them and both of them have apprised about the steps which have been taken for compliance with the orders passed by this Tribunal.

3. Sonali River is an Inter-State River involving the States of Uttarakhand and Uttar Pradesh. **The identification/demarcation of area of Sonali River and restoration/management of its catchment area and removal of encroachments if any is also urgent need of the hour. The**



States of Uttarakhand and Uttar Pradesh and their instrumentalities have to take requisite remedial measures for restoration/rejuvenation of Sonali River. It is, therefore, essential that all concerned Departments of both the States coordinate and cooperate for taking remedial measures for restoration/rejuvenation of Sonali River so that catchment area of river is harnessed and minimum e-flow is maintained in the River to restore its ecology and aquatic life.

4. In view of these facts and circumstances of the case, we consider the presence of the State of Uttar Pradesh through Chief Secretary Government of Uttar Pradesh, the Ministry of Jal Shakti and the Central Water Commission to be essential for just and proper adjudication of the questions involved and they are impleaded as respondents no. 7 to 9. The Registry is directed to amend the memo of parties to the application. Notices be issued to newly impleaded respondents no. 7 to 9 requiring them to file their reply/response **within two months** by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

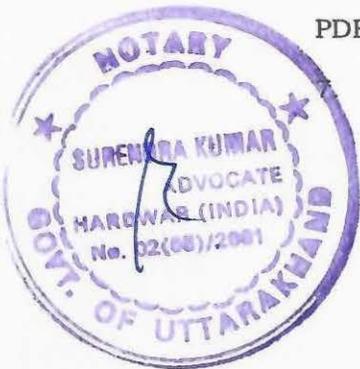
5. Learned Counsel for the State of Uttarakhand seeks time to file additional reply giving details of further action taken.

6. Additional reply on behalf of State of Uttarakhand be also filed **within two months** by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.

List for further consideration on 10.10.2023.

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM



July 05, 2023
N

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जिलाधिकारी
हरिद्वार
1/1TRJK COPY 11

Item No. 02

(Court No. 2)

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

(Through Physical Hearing with Hybrid VC Option)
Original Application No.632/2022

V.K. Tyagi

...Applicant

Versus

State of Uttarakhand & Ors.

...Respondents

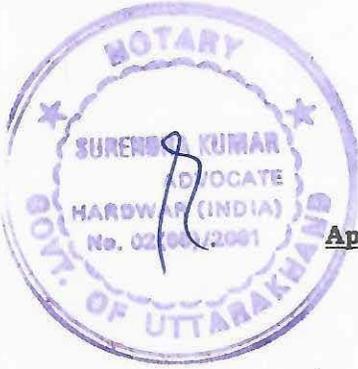
Date of hearing: 10.10.2023

**CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER.
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER.**

Applicant: None for Applicant.

Respondents: Mr. Rahul Verma, Additional Advocate General for Respondent no. 1 to 4 and 6 with Mr. P.L. Shah, ADM Haridwar.
Mr. V.K. Mauryai, Superintendent Engineer Irrigation Department, Uttarakhand.
Mr. Ankit Verma, Advocate for Respondent no. 7- State of U.P.
G.G. George, Advocate for Respondents no. 8 and 9.
Mr. Mukesh Verma, Advocate for Respondent no. 5- UKSPCB (through VC).

Application is registered based on a Letter Petition received by Email.



ORDER

1. Reply has been filed by respondent no. 6-District Magistrate, Haridwar vide email dated 25.09.2023.
2. As per office report notices have been duly served on newly added respondents no. 7 to 9-the State of U.P., the Ministry of Jal Shakti and the Central Water Commission respectively.
3. Mr. Ankit Verma, Advocate has appeared for respondent no. 7-State of U.P. and Mr. Gi Gi George, Advocate has appeared respondents No. 8 and 9- Ministry of Jal Shakti (NMCG) and the Central Water Commission.

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जिलाधिकारी
हरिद्वार

4. Learned counsel for respondents no. 1 to 4 and 6 seeks time to file additional reply on their behalf.
5. Learned counsel for respondents no. 7 to 9 also seek time to file reply/response on their behalf.
6. Additional reply by the State of Uttarakhand and replies/responses by respondents no. 7 to 9 be filed within **two months** by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.
7. List for further consideration on 29.01.2024.



October 10th, 2023
N

Arun Kumar Tyagi, JM

Dr. Afroz Ahmad, EM

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जिलाधिकारी
हरिद्वार
1/ TRUB copy 11

प्रेषक,

जिला विकास अधिकारी,
हरिद्वार।

सेवा में,

अपर जिलाधिकारी (प्रशासन),
जनपद हरिद्वार।ANNEXURE R-3

पत्रांक- 610 / मनरेगा-सोनाली नदी पुनर्रोद्धार / 2023-24

दिनांक- 22 सितम्बर, 2023

विषय :- माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या-632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 05 जुलाई, 2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय पत्र संख्या-826/एल0वी0ए0-2023 दिनांक 26 अक्टूबर, 2023 के क्रम में माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या-632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10 अक्टूबर, 2023 के संदर्भ में सोनाली नदी पुनर्रोद्धार (River Rejuvenation) हेतु सम्बन्धित विकासखण्डों द्वारा प्रेषित वृक्षारोपण कार्ययोजना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्न-उपरोक्तानुसार।

(वेद प्रकाश)

जिला विकास अधिकारी/
उप जिला कार्यक्रम समन्वयक,
मनरेगा, हरिद्वार।

प्रतिलिपि :-

1. जिला आपदा प्रबन्धन अधिकारी, हरिद्वार को सूचनार्थ प्रेषित।
2. मुख्य विकास अधिकारी/अपर जिला कार्यक्रम समन्वयक (मनरेगा), हरिद्वार को अवलोकनार्थ प्रेषित।
3. जिलाधिकारी/जिला कार्यक्रम समन्वयक (मनरेगा), हरिद्वार को अवलोकनार्थ प्रेषित।



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जिलाधिकारी
हरिद्वार
1, TRUE COPY,

जिला विकास अधिकारी/
उप जिला कार्यक्रम समन्वयक,
मनरेगा, हरिद्वार

सोलानी नदी के किनारे स्थित ग्राम पंचायतों में वृक्षारोपण कार्ययोजना

दिनांक

21-11-2023

क्र०सं 0	विकासखण्ड का नाम	ग्राम पंचायत की संख्या	ग्राम की संख्या	पौधों की संख्या	पौधों की प्रजाति	प्रस्तावित क्षेत्रफल (हे० में)	अनुमानित घनराशि (लाख में)	मद का नाम (बजट का सोर्स)	पौधों की सुरक्षा के उपाय का विवरण	कार्य प्रारम्भ की सम्भावित समय	कार्य पूर्ण की सम्भावित समय
1	2	3	4	5	6	7	8	9	10	11	12
1	भगवानपुर	9	9	4125	बास-2800 शीशम-410 यूकेलिटिस-915	6.88	6.53	मनरेगा व पंचायत निधि	लोकल मेटियरल से टी गाई	25-12-2023	31-03-2024
2	खानपुर	6	16	2032	नीम-400 तुल-250 शीशम-350 बास-1032	3.14	3.15	मनरेगा	लोकल मेटियरल से टी गाई	15-12-2023	30-01-2024
3	लक्सर	4	3	3375	बास-2075 नीम-450 तुल-550 शीशम-300	6.07	4.27	मनरेगा	लोकल मेटियरल से टी गाई	15-12-2023	30-01-2024
4	रुडकी	3	3	2950	बास-2100 नीम-425 तुल-425	5.15	3.70	मनरेगा व पंचायत निधि	लोकल मेटियरल से टी गाई	20-12-2023	31-01-2024
	योग	22	31	12482	बास-8007 नीम-1275 तुल-1225, शीशम-1060, यूकेलिटिस-915	21.24	17.65				



4/

जिलाधिकारी
हरिद्वार

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जिला विकास अधिकारी
हरिद्वार

कार्यालय - मुख्य उद्यान अधिकारी हरिद्वार।

पत्रांक 2861 / मौ०पा० / 2023-24

दिनांक 25/11/2023

सेवा में,

अपर जिलाधिकारी(प्रशासन)
हरिद्वार

विषय-

गा० राष्ट्रीय हरित प्राधिकरण में योजित मूल आवेदन संख्या 632/2022/वी०के०
त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के
अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक जिलाधिकारी महोदय कार्यालय के पत्र सं० 1005/एल०वी०ए०/दिनांक
17.11.2023 के क्रम में आवेदन संख्या 632/2022/वी०के० त्यागी बनाम उत्तराखण्ड राज्य व अन्य में
पारित आदेश दिनांक 10.10.2023 के अनुपालन में सोनाली नदी के किनारे स्थित ग्राम पंचायत हेतु
मौनपालन से सम्बन्धित कार्ययोजना संलग्न कर महोदय की सेवा में आवश्यक कार्यवाही हेतु प्रेषित
है।

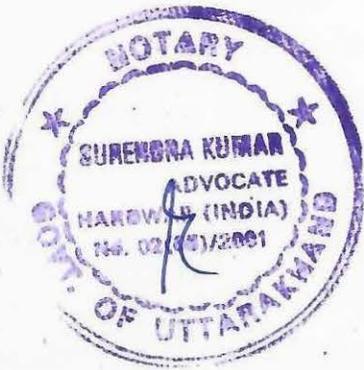
संलग्न- उपरोक्तानुसार।

भवदीय,

मुख्य उद्यान अधिकारी
हरिद्वार

पत्रांक 2861 / उक्त दिनांक।

प्रतिलिपि:- 1-जिलाधिकारी महोदय,हरिद्वार की सेवा में सादर अवलोकनार्थ प्रेषित।

4
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मुख्य उद्यान अधिकारी
हरिद्वार

सोनाली नदी के किनारे स्थित ग्राम पंचायतों में मौन पालन की कार्ययोजना

क्र० सं०	विकास खण्ड का नाम	ग्राम पंचायत की सं०	ग्रामों की सं०	मौनपालन प्रशिक्षार्थियों की सं०	गोन बाकश मौन वंशों सहित सं०	अनुमानित धनराशि लाख में	विभाग द्वारा देय राजसहायता धनराशि लाख में	कृपकांश धनराशि लाख में	बजट का सोर्स	कार्य प्रारम्भ का सम्भावित समय	कार्य पूर्ण होने का सम्भावित समय
1	भगवानपुर	9	9	30	300	12.315	5.115	7.2	जिला सै०/ राज्य सै०	बजट उपलब्धता के आधार पर	31.03.2024 तक
2	लक्सर	4	4	30	300	12.315	5.115	7.2			
3	रूडकी	3	3	30	300	12.315	5.115	7.2			
4	खानपुर	6	16	30	300	12.315	5.115	7.2			
	योग	22	32	120	1200	49.260	20.46	28.80			

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मुख्य उद्यान अधिकारी,
हरिद्वार



उद्यान विभाग जनपद हरिद्वार

विकासखण्ड का नाम	विकासखण्ड के अन्तर्गत सम्मिलित ग्रामों की सं०	मौनपालन हेतु प्रशिक्षणीयों की संख्या	मद का विवरण	मौनपालन पर व्यय	कृषकांश	राज्यांश	कुल व्यय	अभिवृत्ति
1 भगवानपुर	9	30	मौनपालन प्रशि०	31500.00	0	31500.00	31500.00	राज्य सौ योजनान्तर्गत योजना क्रियान्वित की जायेगी
			मौन वाक्श वितरण सं०	300	720000.00	480000.00	1200000.00	
2 रूडकी	3	30	मौनपालन प्रशि०	31500.00	0	31500.00	31500.00	
			मौन वाक्श वितरण सं०	300	720000.00	480000.00	1200000.00	
3 लक्सर	4	30	मौनपालन प्रशि०	31500.00	0	31500.00	31500.00	
			मौन वाक्श वितरण सं०	300	720000.00	480000.00	1200000.00	
4 खानपुर	16	30	मौनपालन प्रशि०	31500.00	0	31500.00	31500.00	
			मौन वाक्श वितरण सं०	300	720000.00	480000.00	1200000.00	
5- योग	32	120		1200 मौन वाक्श 126000.00 मौन पालन	2880000.00	2046000	4926000.00	

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मुख्य उद्यान अधिकारी,
हरिद्वार



सोलानी नदी के किनारे स्थित 224 ग्राम पंचायता का खण्ड 1 विकास अधिकारी की आख्यानुसार विवरण

क्र०सं०	तहसील	विकास खण्ड	ग्राम पंचायत का नाम	राजस्व ग्राम का नाम
1	2	3	4	5
1	भगवानपुर	भगवानपुर	खेडी शिकोहपुर	खेडी शिकोहपुर
2	भगवानपुर	भगवानपुर	हसनपुर मदनपुर	हसनपुर मदनपुर
3	भगवानपुर	भगवानपुर	डाडा पट्टी	डाडा पट्टी
4	भगवानपुर	भगवानपुर	खुब्बनपुर लतीफपुर	खुब्बनपुर लतीफपुर
5	भगवानपुर	भगवानपुर	चौल्ली शहाबुद्दीनपुर	चौल्ली शहाबुद्दीनपुर
6	भगवानपुर	भगवानपुर	सिसौना	सिसौना
7	भगवानपुर	भगवानपुर	बहबलपुर	बहबलपुर
8	भगवानपुर	भगवानपुर	मानक माजरा	मानक माजरा
9	भगवानपुर	भगवानपुर	वाहवपुर उर्फ छांगा मजरी	वाहवपुर उर्फ छांगा मजरी
10	रुडकी	रुडकी	करौदी	करौदी
11	रुडकी	रुडकी	किशनपुर जमालपुर	किशनपुर जमालपुर
12	रुडकी	रुडकी	पुहाना	पुहाना
13	रुडकी	रुडकी	भंगेडी महावतपुर	भंगेडी महावतपुर मु०
14	रुडकी	रुडकी		भंगेडी महावतपुर अह०
15	रुडकी	रुडकी	जलालपुर	जलालपुर मु०
16	रुडकी	रुडकी		जलालपुर अह०
17	रुडकी	रुडकी	टोडा कल्याणपुर मु०	टोडा कल्याणपुर मु०
18	रुडकी	रुडकी	टोडा कल्याणपुर अ०	टोडा कल्याणपुर अ०
19	लक्सर	खानपुर		मथाना
20	लक्सर	खानपुर		मौहम्मदपुर
21	लक्सर	खानपुर	मौहम्मदपुर मथाना	झिवरहेडी
22	लक्सर	खानपुर		सहीपुर
23	लक्सर	खानपुर		इब्राहिमपुर
24	लक्सर	खानपुर		सिकन्दरपुर
25	लक्सर	खानपुर	सिकन्दरपुर	अब्दीपुर
26	लक्सर	खानपुर		याहियापुर
27	लक्सर	खानपुर		हरस्तमौली
28	लक्सर	खानपुर	प्रहलादपुर	आलमपुर
29	लक्सर	खानपुर		मदारपुर
30	लक्सर	खानपुर		शाहपुर
31	लक्सर	खानपुर	जोग्गावाला	जोग्गावाला
32	लक्सर	खानपुर	दल्लावाला	दल्लावाला
33	लक्सर	खानपुर	चन्द्रपुरी खादर	चन्द्रपुरी खादर
34	लक्सर	खानपुर		कवलपुर
35	लक्सर	लक्सर	ढाढेकी ढाणा	ढाढेकी ढाणा
36	लक्सर	लक्सर	कुआंखेडा	कुआंखेडा
37	लक्सर	लक्सर	मौ० बुजुर्ग	मौ० बुजुर्ग
38	लक्सर	लक्सर	लादपुर कलां	लादपुर कलां



ATTESTED
 19/01/2024
 जिलाधिकारी
 हरिद्वार Distt. Development Office
 SURENDRA KUMAR

225
सोलानी नदी के किनारे स्थित ग्राम पंचायतों का खण्ड
विकास अधिकारी की आख्यानुसार विवरण

क्र०सं०	तहसील	विकासखण्ड का नाम	ग्राम पंचायत की संख्या	राजस्व ग्राम की संख्या
1	2	3	4	5
1	भगवानपुर	भगवानपुर	9	9
2	रुडकी	रुडकी	7	9
3	लक्सर	लक्सर	4	4
4	लक्सर	खानपुर	6	16
		योग	26	38

Distt. Development Officer
Hardwar

जिलाधिकारी
हरिद्वार
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कार्यालय परियोजना प्रबन्धक
निर्माण एवं अनुरक्षण इकाई (गंगा)
उत्तराखण्ड पेयजल निगम,
जगजीतपुर, पोस्ट-कनखल
हरिद्वार-249408



Office of Project Manager
Construction & Maintenance Unit (Ganga)
Uttarakhand Peyjal Nigam,
Jagjeetpur, Post-Kankhal,
Haridwar-249408

Email: pmcivilgangahrd@gmail.com

Letter No. 3164 / 41425 / 64 date 23/12/2023 Through - Email/Post (Reg.)
सेवा में,

अपर जिलाधिकारी वि०/रा०
हरिद्वार।

विषय :- माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या 632/2022 वी०के० त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 66/ एल०वी०ए०/ 2023 दिनांक 21.12.2023 के अनुपालन में इस इकाई से सम्बन्धित माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या 632/2022 वी०के० त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के सम्बन्ध में सूचना निम्नानुसार है :-

क्र० सं०	बिन्दु	आख्या
01	Deadline of Nala tapping	आई० एण्ड डी० रुड़की के अन्तर्गत 8 नाला टैपिंग के कार्य प्रस्तावित है। सिंचाई विभाग, उत्तरप्रदेश से भूमि हस्तान्तरित होना अपेक्षित है। भूमि हस्तान्तरण के पश्चात् ही प्राक्कलन उच्चाधिकारियों को वित्तीय एवं प्रशासनिक स्वीकृति हेतु प्रेषित किया जाना सम्भव हो सकेगा एवं वित्तीय स्वीकृति मिलने के पश्चात् ही नाला टैपिंग के कार्य पूर्ण करने की अवधि निर्धारित की जा सकेगी।
02	Proposed capacity of STP and completion date	आई० एण्ड डी० रुड़की के अन्तर्गत निम्नानुसार प्रस्तावित है :- i. मच्छी मौहल्ले के समीप -क्षमता 20 एम०एल०डी० एस०टी०पी० ii. आदर्श नगर के समीप -क्षमता 2 एम०एल०डी० एस०टी०पी० एस०टी०पी० निर्माण हेतु आवश्यक भूमि सिंचाई विभाग, उत्तरप्रदेश द्वारा उपलब्ध कराई जानी है। इस हेतु इस कार्यालय के पत्रांक 1948/कार्य-25/ 28 दिनांक 25.08.2023 द्वारा सिंचाई विभाग, रुड़की उत्तरप्रदेश को उक्त भूमि इस इकाई को हस्तान्तरण करने हेतु अनुरोध किया गया है। भूमि हस्तान्तरित होने के पश्चात् ही प्राक्कलन स्वीकृति हेतु प्रेषित किया जा सकेगा एवं कार्य पूर्ण करने की अवधि निर्धारित की जा सकेगी।
03	All the drain would be connected to STP or not	रुड़की नगर से 8 नग नाले सोनाली नदी में गिर रहे हैं। सभी 8 नालों में नाला टैपिंग का निर्माण कार्य प्राक्कलन स्वीकृति के पश्चात् ही किया जायेगा एवं नालों का श्राव शोधन हेतु एस०टी०पी० से जोड़ा जायेगा।

आपसे अनुरोध है कि उक्त कार्यों हेतु उत्तर प्रदेश सिंचाई विभाग से शीघ्र भूमि हस्तान्तरण करने हेतु उत्तर प्रदेश सिंचाई विभाग को निर्देशित करने का कष्ट करेंगे।

भवदीया,

[Signature]
23/12/23

(मीनाक्षी मित्तल वशिष्ठ)
परियोजना प्रबन्धक

पृष्ठांकन एवं दिनांक तदैय।
प्रतिलिपि

1. जिलाधिकारी महोदय, हरिद्वार को सूचनार्थ प्रेषित।
2. ज्वाइन्ट मजिस्ट्रेट, रुड़की।
3. महाप्रबन्धक, निर्माण मण्डल (गंगा), उत्तराखण्ड पेयजल निगम, हरिद्वार।
4. इ० आनन्द सिंह विष्ट, परियोजना अभियन्ता/इ० प्रवेश कुमार, अपर परियोजना अभियन्ता (इकाई अन्तर्गत)।

[Signature]
23/12/23

परियोजना प्रबन्धक

[Signature]

जिलाधिकारी
हरिद्वार

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कार्यालय ज्वाइन्ट मजिस्ट्रेट, रुड़की।

पत्रांक- 181 /आर0सी0-2023,
विषय-

दिनांक- 29 दिसम्बर, 2023

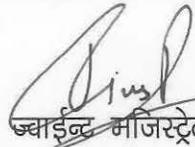
मा0 नैशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या 632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के अनुपालन के सम्बन्ध में।

अपर जिलाधिकारी (वित्त एवं राजस्व),
हरिद्वार

महोदय,

उपरोक्त विषयक मा0 नैशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या 632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के अनुपालन के सम्बन्ध में तहसीलदार रुड़की से प्रकरण की स्थलीय जांच करायी गयी। तहसीलदार रुड़की की आख्यानुसार ग्राम रुड़की (अन्दर हद्द) परगना व तहसील रुड़की जिला हरिद्वार के खसरा संख्या 254 रकबा 2.0000 हैक्टेयर भूमि का स्थलीय निरीक्षण किया गया। वर्तमान में उक्त भूमि पर स्थल पर कोई अतिक्रमण होना नहीं पाया गया। भूमि स्थल पर रिक्त है। कार्यालय आख्या आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक- तहसीलदार रुड़की की आख्या मुल रूप में।


ज्वाइन्ट मजिस्ट्रेट,
रुड़की।




जिलाधिकारी
हरिद्वार
TRUE COPY

कार्यालय तहसीलदार, रुड़की।

पत्रांक- 180 /आर0सी0-2023,

दिनांक- 29 दिसम्बर, 2023

विषय-

मा0 नैशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या 632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के अनुपालन के सम्बन्ध में।

ज्वाइन्ट मजिस्ट्रेट,
रुड़की।

महोदय,

उपरोक्त विषयक मा0 नैशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या 632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के अनुपालन के सम्बन्ध में क्षेत्रीय लेखपाल एवं राजस्व निरीक्षक से प्रकरण की स्थलीय जांच करायी गयी। क्षेत्रीय लेखपाल एवं राजस्व निरीक्षक की आख्यानुसार ग्राम रुड़की (अन्दर हद्द) परगना व तहसील रुड़की जिला हरिद्वार के खसरा संख्या 254 रकबा 2.0000 हैक्टेयर भूमि का स्थलीय निरीक्षण किया गया। वर्तमान में उक्त भूमि पर स्थल पर कोई अतिक्रमण होना नहीं पाया गया। भूमि स्थल पर रिक्त है। कार्यालय आख्या आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक- क्षेत्रीय लेखपाल एवं राजस्व निरीक्षक की आख्या मूल रूप में।


तहसीलदार,
रुड़की।


18
जिलाधिकारी
हरिद्वार
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अधिसूचना

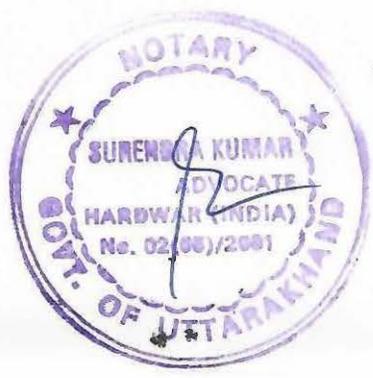
संलग्न पत्र कार्यालय जिलाधिकारी हरिद्वार संख्या 66/रकषी-
 सं/2023, डिकोंड 21 दिनांक, 2023, मानवीय नेशनल डीन डिप्लोमा
 द्वारा मूल अपील संख्या 632/2022 की के लागू काम उत्तराखण्ड
 व अन्य में पकिते आदेश डिकोंड 10.10.2023 के अनुपानन के
 बाद अकार्य करना है कि आदेश डिकोंड 29/12/2023 के राजस्व निरीक्षण
 कक्षा के लागू काम कक्षा अड्डा एड्डा, पलना व तदीन कक्षा निरीक्षण
 हरिद्वार स्थित आरि खसप हॉ 254 कोनाक 2 है आरि का स्थानीय
 निरीक्षण उभा गमा वर्तमान में संकल पर कोई आरिक्षण होना नहीं
 पाया गया। आरि स्थल पर डिकोंड 01 कायदा लाडा सेवा में उभिन

[Signature]
 29/12/2023
 न. 02/08/2081
 कक्षा

[Signature]

[Signature]
 पलाल

[Signature]
 29/12/23



[Signature]
 जिलाधिकारी
 हरिद्वार
 4 TRUB COPY

कार्यालय अधिशासी अभियन्ता
उत्तरी खण्ड गंगा नहर रुड़की

ANNEXURE-7

पत्रांक: 3255 /उखगरु/एन0जी0टी0 दिनांक 29/12/2023
विषय: माननीय नेशनल ग्रीन टिब्यूनल द्वारा मूल आवेदन संख्या-632/2022 वी0के0
त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के
अनुपालन के सम्वन्ध में।

सन्दर्भ:-आपका पत्रांक 66/एल0वी0ए0/दिनांक 21.12.2023

अपर जिलाधिकारी-वि/रा0, कार्यालय जिलाधिकारी हरिद्वार।

उपरोक्त विषयक सन्दर्भित पत्र का अवलोकन करें। जिसके संबंध में
अवगतनीय है कि माननीय नेशनल ग्रीन टिब्यूनल द्वारा मूल आवेदन संख्या-632/2022
वी0के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 05.07.2023 एवं
दिनांक 10.10.2023 द्वारा दिये गये निर्देशों के सम्वन्ध में आपके द्वारा संलग्न तालिका के
विन्दु संख्या 02 एवं विन्दु संख्या 08 की सूचना तीन दिवस के अन्दर प्रेषित करने हेतु
निर्देशित किया गया है। जिसके अनुपालन में उक्त वांछित सूचना निम्नानुसार है:-

क्र0सं0	विन्दु सं0	विन्दु	आख्या
1.	2	Deadline of Encroachment	विषयगत अतिक्रमण पर कार्यवाही की सूचना ज्वाइंट मजिस्ट्रेट रुड़की को इस कार्यालय के पत्रांक 227/ उखगरु/रा0अनु0/ एन0जी0टी0 दिनांक 12.04.2023 एवं पत्रांक 616/ उखगरु/रा0अनु0/ एन0जी0टी0 दिनांक 16.09.2023 द्वारा पूर्व में प्रेषित की चुकी है। मा0 हरित अधिकरण द्वारा पारित आदेश की अनुपालना सुनिश्चित कर ली गई है।(छायाप्रति संलग्न)
2.	8	Obstruction in river flow	इस खण्ड के कार्यक्षेत्र में नदियों के बहाव में कोई अवरोध/बाधा नहीं है।

संलग्नक:- उपरोक्तानुसार

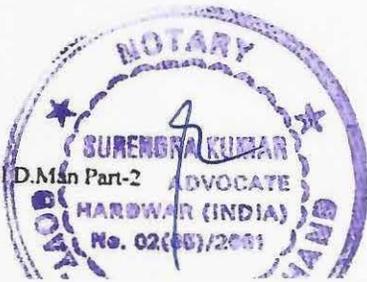
अधिशासी अभियन्ता

उत्तरी खण्ड गंगा नहर रुड़की

पत्रांक /उखगरु/तदिनांक 2023

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

- 1- ज्वाइंट मजिस्ट्रेट रुड़की।
- 2- सहायक अभियन्ता-तृतीय/उपराजस्व अधिकारी, उत्तरी खण्ड गंगा नहर रुड़की।



191 Ani D.Msn Part-2

जिलाधिकारी
हरिद्वार
1/TR 05 4044

अधिशासी अभियन्ता
उत्तरी खण्ड गंगा नहर रुड़की

नं.

अधिकासी अभियन्ता
उत्तरी खण्ड गंगा नहर
रुड़की।

पणित,

ज्वाइंट मजिस्ट्रेट
रुड़की

पत्रांक:- 227 / उखगनरु / रा0अनु0 / एन0जी0टी0

दिनांक 12.04.2023

विषय:- N.G.T.Original Application No. 632/2022, V.K. Tyagi Versus State of
Uttarakhand के सम्बन्ध में रुड़की में सोलानी नदी की जमीन पर मिलीभगत कर खेती करने व
पानी के बहाव को अवरुद्ध करने और पानी को प्रदूषित करने के सम्बन्ध में।

सन्दर्भ:- आपका पत्रांक 228 / पी0ए0 / दिनांक 25.03.2023

महोदय,

उपरोक्त विषयक संदर्भित पत्र का अवलोकन करने का कष्ट करें। अवगत कराना है कि विषयगत प्रकरण के सम्बन्ध में दिनांक 23.03.2023 को अपराह्न 11.00 बजे आपके कार्यालय कक्ष में बैठक आहूत की गयी थी। जिसमें इस खण्ड की ओर से श्री गुनेश कुमार शर्मा, उपराजस्व अधिकारी, उत्तरी खण्ड गंगा नहर, रुड़की उपस्थित हुए थे। आयोजित बैठक के कार्यवृत्त के विन्दु सं0 2 में उपरोक्त मौके पर 13 अतिक्रमणकारियों के नोटिस निर्गत कर 10 दिवस में अतिक्रमण हटवाने के निर्देश दिये गये थे। प्रश्नगत प्रकरण की जांच सहायक अभियन्ता-तृतीय रुड़की से करायी गई। उनके द्वारा प्रेषित रिपोर्ट सं0 105 / सं0अ0-3 / दिनांक 12.04.2023 के अनुसार जिलेदार रुड़की द्वारा 13 अतिक्रमणकारियों (जिनके द्वारा चारा इत्यादि फसल बोई गई थी) के विरुद्ध नोटिस की कार्यवाही कर दिनांक 11.04.2023 में विभाग द्वारा आपके निर्देशान में पुलिस प्रशासन के सहयोग से अवैध रूप से कारत की गई चारे आदि की फसल को ट्रैक्टर द्वारा जुताई कर सिंचाई विभाग की भूमि को अतिक्रमणमुक्त करा लिया गया है। मा0 न्यायालय N.G.T.के आदेशों का पूर्ण रूप से अनुपालन सुनिश्चित कर लिया गया है। अवैध कास्त से मुक्त करायी गई भूमि के फोटोग्राफस की छाया प्रति सलग्न है। आख्या सूचनार्थ एवं आवश्यक कार्यवाही हेतु सेवा में प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

०४ किंते

भवदीय,



12.4.23

अधिकासी अभियन्ता

उत्तरी खण्ड गंगा नहर

रुड़की।

पत्रांक:- 227 / उखगनरु / तदिनांक: 12.04.2023

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित हैं।

1. मा0 नेशनल ग्रीन ट्रिब्यूनल नई दिल्ली।
2. उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड 'गौरा देवी पर्यावरण' भवन 46बी, आई0टी0 पार्क सहस्त्रधारा रोड देहरादून-248001
3. जिलाधिकारी हरिद्वार।
4. क्षेत्रीय अधिकारी, प्रदूषण नियंत्रण बोर्ड रुड़की।
5. सहायक अभियन्ता-तृतीय, उत्तरी खण्ड गंगा नहर रुड़की को उनके द्वारा प्रेषित रिपोर्ट के सन्दर्भ में।
6. उपराजस्व अधिकारी, उत्तरी खण्ड गंगा नहर रुड़की।



जिलाधिकारी
हरिद्वार
TRV (08/1)

अधिकासी अभियन्ता
उत्तरी खण्ड गंगा नहर
रुड़की।

कार्यालय अधिशासी अभियन्ता
उत्तरी खण्ड गंगा नहर, रुड़की

पत्रांक:- 616 /उखगनरु/राजरव अनुभाग/एन0जी0टी0,

दिनांक:रुड़की: 16.09.2023

विषय:- गा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 सं0-632/2022 वी0 के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में पारित मा0 अधिकरण के आदेश दिनांक 05.07.2023 के अनुपालन के सम्बन्ध में।

ज्वाइन्ट मजिस्ट्रेट, रुड़की।

उपरोक्त विषयक के सम्बन्ध में अवगत कराना है कि दिनांक 11.04.2023 को आपके निर्देशन में पुलिस प्रशासन के सहयोग से विभाग द्वारा अवैध रूप से काश्त की गई चारे इत्यादि की फसल को ट्रेक्टर द्वारा जुताई कर सिंगाई विभाग, उ0प्र0 की भूमि को अतिक्रमण मुक्त करा लिया गया था। इस आशय की सूचना आपको इस कार्यालय के पत्रांक 227/उखगनरु/राजरव अनुभाग/एन0जी0टी0, दिनांक 12.04.2023 द्वारा संलग्नको सहित प्रेषित की जा चुकी है। वर्तमान में उक्त भूमि पर कोई भी अवैध अतिक्रमण नहीं है। मा0 हरित अधिकरण द्वारा पारित आदेश दिनांक 05.07.2023 की अनुपालना पूर्ण रूप से सुनिश्चित कर ली गई है।

संलग्नक: उपरोक्तानुसार।

Sh...
अधिशासी अभियन्ता
उत्तरी खण्ड गंगा नहर
रुड़की



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जिलाधिकारी
हरिद्वार
TRUE COPY





कार्यालय अधिशासी अभियन्ता ANNEXOR B R-8
सिंचाई खण्ड मायापुर, हरिद्वार-249401

(फोन नं०-01334-221518 ई-मेल-idharidwar@gmail.com)

पत्रांक - 4493 /सि०ख०ह०/

दिनांक - 29/12/2023

सेवा में,

अपर जिलाधिकारी (वि०/रा०),
हरिद्वार

विषय - माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या-632/2022 वी०के० त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के अनुपालन के सम्बन्ध में।

सन्दर्भ- आपका पत्रांक-66/एल०बी०ए० /2023 दिनांक 21.12.2023

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में बिन्दु सं०-02 एवं 08 से सम्बन्धित बिन्दुओं की सूचना निम्नानुसार है :-

बिन्दु सं०-02 इस खण्ड के अन्तर्गत सोलानी नदी के बायें किनारे पर मोमिनपुर से आलमपुर तक का क्षेत्र आता है। उक्त क्षेत्र में इस खण्ड के नियन्त्रणाधीन कोई भूमि नहीं आ रही है। अतः उक्त बिन्दु से सम्बन्धित सूचना शून्य है।

बिन्दु सं०-08 इस खण्ड के अन्तर्गत सोलानी नदी के बायें किनारे पर मोमिनपुर से आलमपुर तक का क्षेत्र आता है। उक्त चैनेज में वर्तमान में निरन्तर पानी चल रहा है।

अतः सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

भवदीया
अधिशासी अभियन्ता
सिंचाई खण्ड, हरिद्वार।

पत्रांक - /सि०ख०ह०/तदिनांक

प्रतिलिपि निम्नलिखित को सूचनार्थ प्रेषित :-

1. सहायक अभियन्ता-द्वितीय सिंचाई खण्ड हरिद्वार को उनके पत्रांक- मेमो/स०अ०द्वि० दिनांक 29.12.2023 के क्रम में।
2. उपराजस्व अधिकारी, सिंचाई खण्ड हरिद्वार को उनके पत्रांक-1273/उ०रा०अधि० /सि०ख०ह० दिनांक 29.12.2023 के क्रम में।



जिलाधिकारी
हरिद्वार
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अधिशासी अभियन्ता
सिंचाई खण्ड, हरिद्वार।



1622/ERK

5-1-24

कार्यालय अधिशासी अभियन्ता, सिंचाई खण्ड रुड़की
सिंचाई परिकल्प भवन परिसर, रुड़की-247667
(ई-मेल-eeidroorkee@gmail.com)

प्रेषक

अधिशासी अभियन्ता
सिंचाई खण्ड रुड़की

प्रेषित

जिलाधिकारी,
हरिद्वार।

पत्रांक: 222 (1) / सि०ख०रू० / भूमि

दिनांक-29/12/2023

विषय:- माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या-632/2022 वी०के० त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- आपका कार्यालय पत्रांक-66 / एल०वी०ए० / 2023, दिनांक 21.12.2023

महोदय,

कृपया उपरोक्त विषयक सन्दर्भित पत्र के क्रम में माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या-632/2022 वी०के० त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के अनुपालन में इस खण्ड के क्षेत्रान्तर्गत बिन्दु संख्या-8 में चाही गयी सूचना निम्नानुसार है:-

1. सोलानी नदी में इस खण्ड के नियन्त्रणाधीन कोई भी भूमि नहीं है। अतः अतिक्रमण से सम्बन्धित सूचना शून्य है।
2. इस खण्ड के कार्यक्षेत्र में सोलानी नदी (बिहारीगढ़ से जौरासी, मुण्डलाना तक) के प्रवाह में कोई अवरोध नहीं है।



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जिलाधिकारी
हरिद्वार

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(प्रेमलाल नोटियाल)
अधिशासी अभियन्ता
29.12.23

ANNEXURE R-10

प्रेषक,

जिला विकास अधिकारी,
हरिद्वार।

सेवा में,

अपर जिलाधिकारी (वित्त एवं राजस्व)
जनपद हरिद्वार।

पत्रांक- 685 /मनरेगा- सोनाली नदी पुनर्गठन/2023-24

दिनांक- 27 दिसम्बर, 2023

विषय :- माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या-632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 05 जुलाई, 2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक कार्यालय पत्र संख्या-66/एल0वी0ए0/2023 दिनांक 21 दिसम्बर, 2023 के क्रम में माननीय नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या-632/2022 वी0के0 त्यागी बनाम उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10 अक्टूबर, 2023 के संदर्भ में सोनाली नदी के किनारे स्थित ग्राम पंचायतों एवं राजस्व ग्रामों की चाही गयी सूचना खण्ड विकास अधिकारियों द्वारा प्रेषित आख्या अनुरार पत्र के साथ संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्न-उपरोक्तानुसार।

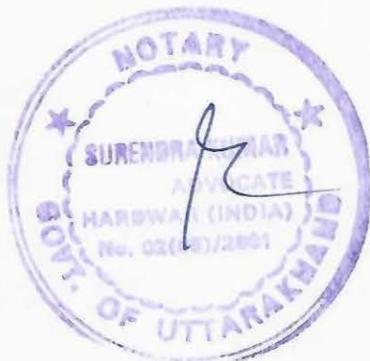
भवदीय

(वेद प्रकाश)

जिला विकास अधिकारी,
हरिद्वार।

प्रतिलिपि :- निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित --

1. जिला आपदा प्रबन्धन अधिकारी, हरिद्वार को सूचनार्थ प्रेषित।
2. मुख्य विकास अधिकारी/अपर जिला कार्यक्रम समन्वयक (मनरेगा), हरिद्वार।
3. अपर जिलाधिकारी (प्रशासन), हरिद्वार।
4. जिलाधिकारी/जिला कार्यक्रम समन्वयक (मनरेगा), हरिद्वार।

जिला विकास अधिकारी,
हरिद्वारजिलाधिकारी
हरिद्वार

4 TRUE COPY

क्र.सं.	वहशील	विकास खण्ड	ग्राम पंचायत का नाम	राजस्व ग्राम का नाम
1	अगावनापुर	अगावनापुर	खडी विकासपुर	खडी विकासपुर
2	अगावनापुर	अगावनापुर	हसनपुर महानपुर	हसनपुर महानपुर
3	अगावनापुर	अगावनापुर	डाडा पट्टी	डाडा पट्टी
4	अगावनापुर	अगावनापुर	खिजनपुर लोदीकपुर	खिजनपुर लोदीकपुर
5	अगावनापुर	अगावनापुर	धौली डाडादेवीनपुर	धौली डाडादेवीनपुर
6	अगावनापुर	अगावनापुर	खिसीना	खिसीना
7	अगावनापुर	अगावनापुर	महाबलपुर	महाबलपुर
8	अगावनापुर	अगावनापुर	मानक मानडा	मानक मानडा
9	अगावनापुर	अगावनापुर	महाबलपुर अफ खाना मजली	महाबलपुर अफ खाना मजली
10	रुडकी	रुडकी	कपडी	कपडी
11	रुडकी	रुडकी	खिजनपुर जमानपुर	खिजनपुर जमानपुर
12	रुडकी	रुडकी	पूराना	पूराना
13	रुडकी	रुडकी	मजली महाबलपुर	मजली महाबलपुर
14	रुडकी	रुडकी	मजली महाबलपुर अहो	मजली महाबलपुर अहो
15	रुडकी	रुडकी	जमानपुर	जमानपुर
16	रुडकी	रुडकी	जमानपुर अहो	जमानपुर अहो
17	रुडकी	रुडकी	टडा कल्याणपुर मी	टडा कल्याणपुर मी
18	रुडकी	रुडकी	टडा कल्याणपुर अहो	टडा कल्याणपुर अहो
19	खानपुर	खानपुर	मथाना	मथाना
20	खानपुर	खानपुर	महमदपुर	महमदपुर
21	खानपुर	खानपुर	खिलारहडी	खिलारहडी
22	खानपुर	खानपुर	सडीपुर	सडीपुर
23	खानपुर	खानपुर	इशानपुर	इशानपुर
24	खानपुर	खानपुर	सिकन्दरपुर	सिकन्दरपुर
25	खानपुर	खानपुर	अल्दीपुर	अल्दीपुर
26	खानपुर	खानपुर	याहियापुर	याहियापुर
27	खानपुर	खानपुर	हरमाली	हरमाली
28	खानपुर	खानपुर	अलमपुर	अलमपुर
29	खानपुर	खानपुर	मदरपुर	मदरपुर
30	खानपुर	खानपुर	शाहपुर	शाहपुर
31	खानपुर	खानपुर	जानावाला	जानावाला
32	खानपुर	खानपुर	दलवाला	दलवाला
33	खानपुर	खानपुर	मन्दपुडी खार	मन्दपुडी खार
34	खानपुर	खानपुर	कवलपुर	कवलपुर
35	खानपुर	खानपुर	डाहकी शाना	डाहकी शाना
36	खानपुर	खानपुर	कआखडा	कआखडा
37	खानपुर	खानपुर	मो खाना	मो खाना
38	खानपुर	खानपुर	खानपुर काना	खानपुर काना



मौलानी नदी के किनारे स्थित ग्राम पंचायतों का खण्ड विकास आधिकारी की आख्यानसार विवरण

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क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

ANNEXURE-11



सिंचाई परिकल्प भवन परिसर, रुड़की-247667 जिला-हरिद्वार

पत्रांक- यूकेपीसीबी/आर0ओ0आर0/सहमति/सा0-147(42)/2023/1307

दिनांक 28.12.2023

पंजीकृत डाक द्वारा

सेवा में,

श्री दीपेन्द्र सिंह नेगी
अपर जिलाधिकारी-वि/रा0,
हरिद्वार।

विषय: मा0 नेशनल ग्रीन ट्रिब्यूनल द्वारा मूल आवेदन संख्या-632/2022 वी0के0 त्यागी बनाम
उत्तराखण्ड राज्य व अन्य में पारित आदेश दिनांक 10.10.2023 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके पत्रांक:- 66/एल0बी0ए0/2023 दिनांक 21.12.2023 के क्रम
संख्या 3 एवं 6 के अनुपालन के क्रम में गंगा की सहायक नदी (सोलानी नदी) में गिरने वाले नाले एवं
शुद्धिकृत सीवर के जल नमूने की विश्लेषण आख्या संलग्न कर सादर प्रेषित है।
संलग्नक:-यथोपरि।

No-424/PA
L.B.A
A.D.M
30/12/23

भवदीय,

28/12/2023
(एस0पी0सिंह)
क्षेत्रीय अधिकारी

प्रतिलिपि:- सदस्य सचिव महोदय, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड देहरादून को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी



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जिलाधिकारी
हरिद्वार
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विज्ञापन-3



UTTARAKHAND POLLUTION CONTROL BOARD
Irrigation Design Building Campus, Roorkee-247667
 उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
 सिंचाई परिकल्प भवन परिसर, रूडकी-247667
Regional Laboratory Roorkee

**Water Quality of Treated Drain (33MLD STP, Saliyar) of Roorkee In Haridwar District
 (Solani River Catchment)**

S.No.	Month	Parameters					
		Colour	Odour	pH	BOD (mg/L)	TSS (mg/L)	Fecal Coliform (MPN/100 ml)
1	Oct-23	Colourless	Odourless	7.68	28	30	1600
2	Nov-23	Colourless	Odourless	7.68	12.0	16	280

Prakash

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 जिलाधिकारी
 हरिद्वार
 17/11/23





UTTARAKHAND POLLUTION CONTROL BOARD
Irrigation Design Building Campus, Roorkee-247667

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
सिंचाई परिकल्प भवन परिसर, रूडकी-247667
Regional Laboratory Roorkee

Name & Site of Sampling Point		Water Quality of Different Drains In Haridwar District (Solani River Catchment)								
Sample Collected By:		1. Dr. Shahida Parveen (JRF) 2. Rahul Negi (JLA)								
Date of Sampling		15.12.2023								
Sr. No.	Sampling Locations	Parameters								
		Colour	Odour	pH	TSS (mg/L)	TDS (mg/L)	TS (mg/L)	DO (mg/L)	BOD (mg/L)	COD (mg/L)
1	Bhagwanpur-Sikaroda road nala	Turbid	Unpleasani	7.66	160	1050	1210	Nil	110	600
2	Aarogyam University Nala	Turbid	Unpleasant	8.33	230	960	1190	Nil	175	730
3	MotherHood University Nala	Turbid	Unpleasant	7.97	130	510	640	Nil	150	810
4	Kishanpur Jamalpur Nala	Turbid	Unpleasant	8.28	170	480	650	Nil	90	450
5	Toda Khatka Near Solani Pul	Turbid	Unpleasant	7.83	210	330	540	Nil	64	350
6	Khanjarpur- jalalpur Near IIT-CBRI Colony	Turbid	Unpleasant	6.84	110	220	330	Nil	102	430
7	Amrit Law College Dhanauri Nala	Turbid	Unpleasant	7.56	120	310	430	Nil	85	378
8	Mooldospur Majra Nala	Turbid	Unpleasant	7.91	140	490	630	Nil	140	780
9	Badheri Nala Near Masque	Turbid	Unpleasant	8.35	220	420	640	Nil	80	390
10	Barampur Nala Near Bhainsarhedi	Turbid	Unpleasant	6.91	110	360	470	Nil	65	290
11	Dhanauri Nala	Turbid	Unpleasant	7.22	120	400	520	Nil	85	348
12	Majahidpur near Lam grunt Nala	Turbid	Unpleasant	7.42	115	480	595	Nil	90	400
13	Kota- Muradnagar Nala Near Dhanauri	Turbid	Unpleasant	7.98	129	520	649	Nil	110	500
14	Inderlok Colony Nala	Turbid	Unpleasant	6.89	85	410	495	Nil	85	340
15	Gaind Khata Nala	Turbid	Unpleasant	7.82	60	430	490	Nil	64	320
16	Rasulpur- Methiber Bridge near Laldhang	Turbid	Unpleasant	7.93	100	480	580	Nil	137	480

Rahul
(Rahul Negi)

Junior Lab Assistant

Shahida Parveen
(Dr. Shahida Parveen)

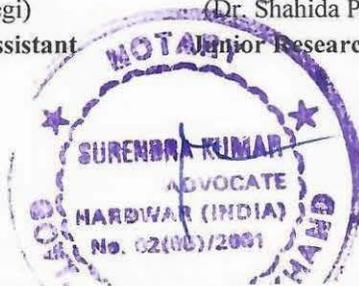
Junior Research Fellow

(Dr. Ajeet Singh)

Assistant Scientific Officer

S.P.
(S. P. Singh)

Regional Officer



ATTESTED

SURENDRA KUMAR

19/01/2024
जिलाधिकारी
हरिद्वार